Interest on M.I. Scheme

- 2014. SHRI DAWA LAMA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether the postal authorities have directed to pay interests of Rs. 96,000/- against a deposit of Rs. 1 lakh in M.I. Scheme;
- (b) whether the said authority has directed to adjust interests already paid; and
- (c) whether Government propose to withdraw such order to motivate depositors to deposit Rs. 1 lakh in M.I.S. instead of Rs. 96,000/-?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR): (a) No Sir. The Ministry of Finance (Department of Economic Affairs) Gazette Notification dated 29.4.1993 provide for only one deposit in the account of Rs. 6,000/- or multiples thereof not exceeding Rs. 2.04 lakhs in single account and Rs. 4.08 lakhs in joint account w.e.f., 1.6.1993. Earlier, the deposit were to the tune of Rs. 5,000/- or multiples thereof subject to the maximum limits in single and joint accounts as Rs. 2 lakhs and Rs. 4 lakhs respectively. However, investments made during the period from 1.6.1993 to 31.8.1993 in conformity with earlier provision were regularised by MOF by way of relaxation.

- (b) As per amended provisions, interest was paid only on eligible accounts.
- (c) The switch over (from Rs. 5,000/- to Rs. 6,000/-) has facilitated monthly interest calculation in round figures.

Provision of STD/ISD/PCO in public places in Assam

- 2015. SHRIMATI BASANTI SARMA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the details of STD/PCO/ISD booths in operation in Assam as on 30th November, 1999;
- (b) what steps are being taken by Government to provide adequate STD/ISD/PCO services in public places in Assam; and